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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.508/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company		Small Industries Development Bank of India -Versus-Tirupati Jute Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Siddhanta Chatterjee
Advocate

} for the financial
creditor

M. K. S. S.

Ruby Adak
D. Basu Ray.
Advocates.

} For the ~~financial~~ corporate
debtor

R. S. S.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)